

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No. 114
(IB)-361/ND/2020

IN THE MATTER OF:

Volkswagen Finance Pvt. Ltd. ... Applicant/Petitioner

Vs.

EVO Green Trading Pvt. Ltd. ... Respondent

Order under Section 9 of IBC

Order delivered on 16.02.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)
MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Sanjeev Sagar, Ms. Nazia Praveen, Adv.
For the Respondent :
For the Liquidator :

ORDER

Learned Counsel for the Corporate Debtor states that they have been recently engaged and seeks further time to comply the order dated 16.12.2020, when last opportunity was given to file reply within one week, subject to cost of Rs. 15,000/- but till date order is not complied and further time is sought. Right to file reply is closed.

List for arguments on 16.03.2021.

Sd/-
SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

Sd/-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)